### GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO. : 3654 (To be answered on the 10<sup>th</sup> August 2023)

# **DIRECT FLIGHTS FROM GULF COUNTRIES**

### **3654.** SHRI GURJEET SINGH AUJLA

## Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

(a) whether the Government would consider the operations of non-stop direct flights from Gulf countries to Amritsar under bilateral treaties considering lack of interest shown by Indian operators to operate flights to these countries despite rising demands and if so, the details thereof; and

(b) whether the Union Government can allot air traffic rights (point of call) to Kuwait, Oman, Bahrain, Saudi Arabia, if airlines from these countries have shown keen active interest in starting non-stop flights to Amritsar and if so, the details thereof?

#### ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमालल मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) and (b) Currently, Amritsar has direct international operations to/from Birmingham, Doha, Dubai, Kuala lumpur, London Gatwick, Milan, Sharjah and Singapore. Both Indian carriers (Air India, Air India Express, Indigo and Spicejet) and foreign carriers (Malindo, Neos S.P.A, Qatar Airways and Scoot airlines) are operating from Amritsar airport.

Currently, due to significant imbalance in the number of points of call in favour of foreign carriers, the Government of India does not grant any nonmetro city as a new point of call to any foreign carrier.

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